

CENTRAL ADMINISTRATIVE TRIBUNAL  
MUMBAI BENCH

Contempt Petition No.120/2001  
in  
Original Application No.335/97

Dated this Friday the 22nd Day of March, 2002.

Hon'ble Shri S.L. Jain, Member (J)  
Hon'ble Smt. Shanta Shastry, Member (A).

Shri Vasant L. Gawand .. Petitioner  
( By Advocate Shri S.V. Marne )

Versus

1. Shri S.D. Swamy,  
The General Manager  
India Government Mint,  
Shahid Bhagat Singh Marg,  
Mumbai - 400 023.
2. Shri Samuel T. Bing,  
Chief Administrative Officer,  
India Government Mint,  
Shahid Bhagat Singh Marg,  
Mumbai - 400 023. .. Proposed  
Contemnors

Order (Oral)  
{ Per : S.L. Jain, Member (J) }

Applicant's Counsel stated that order passed in O.A. has been complied with, though there is a delay in compliance of the order. We find that there is no intentional delay; as there is no wilful disobedience of the order. In the result, the C.P. stands dismissed. Notices issued to the respondents are discharged. No order as to costs.

*Gawand*

( Smt. Shanta Shastry )  
Member (A)

*S.L. Jain*  
( S.L. Jain )  
Member (J).

*✓*

H.